NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/131/ (IB)/2017

NAME OF THE PETITIONER(S)

: A. SOMASUNDARAM

NAME OF THE RESPONDENT(S)

: MARG PROPERTIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. K. Shankarding in Ci. KuzuuA??AN

Respondent 6 norsh Alactarding our
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ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. At request of both counsel, time extended finally. Put up on 18.09.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

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